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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER :
PETITION NUMBER : TCP/211/2016
NAME OF THE PETITIONER(S) : raffath
NAME OF THE RESPONDENT(S) : Southern Roofings Private Limited & 4
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	K. SANDHYA. for M/s. SARVABHARMANI Associate.	Counsel for Petitioner.	 7/4/17
2.	R. Prithviraj Pandian	Counsel for R1, R3-5	

ORDER

Ms K Sandhya, counsel for petitioner present. Shri R Prithviraj Pandian, counsel for R1, R3 to R5 present and reported that R2 died and R4 is her daughter. Pleadings are complete. Both the counsel prayed time for submitting arguments. Put up on 08.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)